

Mr. Speaker: Whatever it may be the question relates to his own tours.

Shri B. S. Murthy: May I know what the hon. Minister has done in order to see that the complaints made to him were amicably settled?

Dr. Katju: I came to my own conclusions and gave general directions to the Chief Minister and to everybody concerned that every effort should be made to preserve law and order. About complaints, I may add for the information of the House that I saw from among the cultivators a young lad of 16 whose hand had been shot and had been amputated. On the other side I came across a widow of a bisweddar who came and fell at my feet, whose husband had been shot dead by the tenants.

Mr. Speaker: I think it is no use pursuing this question. We will go to the next question. This will require longer investigation and it is not really proper to pursue it by way of questions.

ASSISTANT ADMINISTRATOR OF U. S.
TECHNICAL CO-OPERATION
ADMINISTRATION

*364. **Shri Nanadas:** (a) Will the Minister of Finance be pleased to state whether an Assistant Administrator of the U. S. Technical Co-operation Administration visited or is about to visit India?

(b) What is the purpose of his mission here?

(c) Whom did he meet on behalf of the Government of India?

(d) Did the Government of India make any representation to him regarding technical help from the U.S.A.?

(e) If so, what was the nature of the representation?

(f) What was the reply given by him to the representation?

The Parliamentary Secretary to the Minister of Finance (Shri E. R. Bhagat): (a) Yes, Sir. He visited India in September, 1952.

(b) It is understood that his purpose was to pay a routine administrative visit to the Technical Co-operation Headquarters in New Delhi.

(c) Apart from some purely informal discussions, he did not have any discussion with the Government of India Officers or Representatives.

(d) and (f). Do not arise.

Shri Nanadas: May I know how many U.S. experts or officers are working in India under the Technical Co-operation Administration scheme, what will be the total amount of money spent on them, and who will bear it?

Shri E. R. Bhagat: I want notice of the question.

Shri Nanadas: What are the special qualifications of these technical personnel? Are there no personnel available in India with the same qualifications?

Shri E. R. Bhagat: Sir, this is a very wide question. I want notice for this.

Shri K. K. Basu: Has the Government any machinery to ascertain the report of this personnel as a result of its visit to this country?

Shri E. R. Bhagat: I do not think the question arises from this, Sir.

Mr. Speaker: We will go to the next question.

STUDENTS SENT ABROAD

*365. **Dr. Rama Rao:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether the Council of Industrial and Scientific Research have recently selected some students for being sent abroad on scholarships?

(b) If so, who are the students, what are their qualifications, and what was the procedure followed for their selection?

(c) Who grants these scholarships and what are the schemes according to which these scholarships have been granted?

(d) In which universities are these students scheduled to study and what subjects?

(e) How will they be used after their return from abroad?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (e). A statement giving the desired information is placed on the Table of the House. [Placed in Library. See No. P-75/52.]

Dr. Rama Rao: Are Government considering the sending out of technicians for training, particularly for heavy industries?

Mr. Speaker: I am afraid the question is a suggestion for action. It will be better if the hon. Members once gain twice again or thrice again read

the rules regarding the admissibility of questions. Because, what I find is that we are not able to put a large number of questions and get information, which really will be of value to the House. If a question is taken up, and then immediately an argument is evolved, and questions are put, which are in the nature of an argument, they cannot be admitted. Then, certain suggestions for action are also being made. That is not the real purpose for which questions are to be put, nor is it permissible under the rules. But I feel that the little laxity on the part of the Chair is perhaps encouraging these questions more and more. I propose hereafter to strictly follow the rules in this behalf. Hon. Members will see that they will benefit by having information on a larger number of questions. The Question Hour is for getting information and let it not be utilized for letting loose their feelings or passions by means of questions. So, a question should be relevant from that point of view.

श्री रामनारायण सिंह : सभापति महोदय, इस सम्बन्ध में आपसे एक विनय है और वह यह है कि जितने प्रश्न आते हैं उन में कोई अभिप्राय तो जरूर रहा है। तो अगर उसकी व्याख्या इस तरह से इतनी दूर तक की जायगी तब तो आप के लिये कोई भी प्रश्न लेना मुश्किल हो जायगा।

अध्यक्ष महोदय : लेकिन ऐसे क्वेश्चन्स जो आते हैं, इतने सब क्वेश्चन्स में ने अलाक किये हैं।

The point is that Members should get information on which to base an opinion and not try to cross-examine with an opinion first. This seems to be the more appropriate procedure which Members should follow.

Shri Velayudhan: Will not our questions reflect our opinions directly or indirectly?

Mr. Speaker: If opinions are expressed straightway, I disallow those questions.

Shri Nambiar: May I ask a supplementary question on this?

Mr. Speaker: I think we have seen the nature of the answers which the hon. Minister has given, and we know what the House can get from him. There is no use pursuing it.

Shri Nambiar and Shri V. P. Nayar rose—

Mr. Speaker: I am going to the next question.

HISTORY OF INDIAN MILITARY ACHIEVEMENTS IN WORLD WAR II

*366. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) whether the second volume of the History of Indian Military Achievements in the last World War II has now been published; and

(b) whether the Historical Section will also write the Post-war achievements of the Indian Army?

The Deputy Minister of Defence (Sardar Majithia): (a) None of the volumes of the official History of World War II has been published. Two are under print. Others are in various stages of compilation.

(b) No, Sir.

Shri S. C. Samanta: May I know when the Combined Inter-Services Historical Section of the Department was formed and whether all the items taken up at that time are being followed?

Sardar Majithia: Apparently the hon. Member is now referring to a different matter, Sir. The Combined Inter-Services Historical Section were given this job and they are doing it. As I said, none of the volumes has as yet been published. The other one to which the hon. Member is referring is the popular history which one Mr. Compton Mackenzie was asked to write in 1945 by the then Government over which we had no control.

Shri S. C. Samanta: May I know whether this Historical Section is continued as a joint organisation of India and Pakistan?

Sardar Majithia: That is correct Sir.

Shri S. C. Samanta: May I know in which part of the History the achievements of the I.N.A., that is the Azad Hind Forces under Netaji Subhas Chandra Bose, will be recorded or have been recorded?

Sardar Majithia: Wherever the I.N.A. fought against the British forces their narrative has been included.

Shri S. C. Samanta: May I know how long the establishment of this Historical Section will continue and how much has been spent on it up till now?